REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI KARNENDU BHATTACHARJEE (Assam): Sir, I lay on the Table a copy (in English and Hindi) of the Fifteenth Report of the Department-related Parliamentary Standing Committee on Railways (2005-2006) on action taken by the Government on the recommendations/ observations contained in the Fourth Report of the Committee (Fourteenth Lok Sabha) on Passenger Amenities

THE MEMBERS OF RAJYA SABHA (DECLARATION OF ASSETS AND LIABILITIES) (AMENDMENT) RULES, 2005

SECRETARY-GENERAL: Sir, I lay on the Table, under sub-section (4) of section 75A of the Representation of the People Act,1951, a copy (in English and Hindi) of the Members of Rajya Sabha (Declaration of Assets and Liabilities) (Amendment) Rules, 2005....(Interruptions)...

RESIGNATION OF MEMBER

MR. DEPUTY CHAIRMAN: I have to inform the Members that I have received a letter from Shri M. Rajasekara Murthy, a Member representing the State of Karnataka, resigning from his seat in the Rajya Sabha. The Chairman has accepted his resignation with effect from 10th November, 2005. ...(Interruptions)...

GOVERNMENT BILL

THE Manipur University Bill, 2005

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir , I beg to move for leave to withdraw the Manipur University Bill, 2005.

The question was put and the motion was adopted.

SHRI ARJUN SINGH: Sir, I withdraw the Bill. ...(Interruptions)...